## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND *CLIMATE CHANGE*

# LOK SABHA UNSTARRED QUESTION NO. 2686 TO BE ANSWERED ON 10.05.2016

### **Tests on Animals**

2686. SHRI DHARMENDRA YADAV: SHRI RAHUL SHEWALE: SHRI ADHALRAO PATIL SHIVAJIRAO: DR. SHRIKANT EKNATH SHINDE:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that soaps and detergents manufacturing companies are making use of animals in tests for manufacturing of soaps and detergents;
- (b) if so, the details thereof;
- (c) whether the animal rights groups have requested to ban the use of animals in such tests:
- (d) whether the Committee for the Purpose of Control and Supervision of Experiments on Animals (CPCSEA) has issued a circular to manufacturers and industry associations, recently; and
- (e) if so, the facts thereof and the other preventive steps taken by the Government in this regard?

### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### (SHRI PRAKASH JAVADEKAR)

- (a) to (c) The use of animals in tests for manufacturing of soaps and detergents came to the notice of the Ministry vide Department of Industrial Policy and Promotion (DIPP) letter dated 21<sup>st</sup> August, 2015.
- (d) & (e) Yes, Sir. Committee for the Purpose of Control and Supervision of Experiments on Animals (CPCSEA) has issued an order No.25/51/2015–CPCSEA dated 24<sup>th</sup> November, 2015 to nine manufacturers of soaps and detergents (list of which was provided by DIPP) to prohibit the use of animals in manufacturing of soaps and detergents.

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